

Department of Personnel &
Training out of their Central
(Surplus Staff) Cell.

- | | | |
|-------------------------|----------------|--------------------|
| 4. Information Asstt. | -8 (5SC & 3ST) | Vacancies reported |
| 5. Jr. Stenographer | -3 (2SC & 1ST) | to Staff Selection |
| 6. Lower Division Clerk | -2 (1SC & 1ST) | Commission |

Appointments on regular basis against all posts are made on the basis of selection and nomination by the UPSC/SSC or Employment Exchange.

12.01 hrs.

PAPERS LAID ON THE TABLE

Twelfth Annual Report of Minorities Commission and Action Taken thereon

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : I beg to lay on the Table :-

- (1) (i) A copy of the Twelfth Annual Report (Hindi and English versions) of the Minorities Commission for the period from the 1st April, 1989 to 31st March, 1990
 - (ii) A copy of an Explanatory Note (Hindi and English versions) in regard to the above report.
 - (iii) A copy of the memorandum (Hindi and English versions) of the Action taken on the above report.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2319/97]

SHRI G.M. BANATWALLA (Ponnani) : Sir, I would like to say something.

MR SPEAKER : You may say it after the Papers are laid on the Table.

SHRI G.M. BANATWALLA : I have given notice to speak on this point. I would speak only two sentences. The Minister has been pleased to present to us the Report of the Minorities Commission. Now Sir, the Report relates to the year 1989-90. Such a shocking delay of nearly seven years has taken place on a sensitive matter of great

importance ! The hon. Minister must assure the House that such delays would not take place.

[Translation]

KUMARI UMA BHARATI (Khajuraho) : Mr. Speaker. Sir, You did not allow me to speak but Shri Banatwalla is speaking.

[English]

MR. SPEAKER : Is it on this matter ?

SHRI G.M. BANATWALLA : Another matter is, not a single Report of the Minorities Commission has ever come for discussion in this House. Some arrangement must be made in that respect also.

MR. SPEAKER : Well, you are a very senior Member. Such matters go to the Committee and are not normally raised here.

SHRI G.M. BANATWALLA : I have drawn the attention of the House to such a serious thing.

MR. SPEAKER : It will go to the Committee.

Memorandum of Understanding between Bharat Electronics Ltd. and Deptt. of Defence Production and Supplies

[Translation]

THE MINISTER OF DEFENCE (SHRI MÜLAYAM SINGH YADAV) : Mr. Speaker, Sir I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat. Electronics Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1997-98.

[Placed in Library. See No. LT-2320/97]

Annual Report and Review by the Government of the Working of the Rashtriya Mahila Kosh, New Delhi for the year 1994-95 etc.

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : I beg to lay on the table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Mahila Kosh, New Delhi, for the year 1994-95, alongwith the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Mahila Kosh, New Delhi, for the year 1994-95.